

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 1638
ANSWERED ON 18.12.2023**

Efforts made for just transition in coal mining sector

1638 Smt. Sangeeta Yadav:

Will the Minister of **Coal** be pleased to state:

- a. the efforts made by Government to ensure full compliance with planned mine closure by the coal companies in the last five years, PSU/company-wise;
- b. the area of the land reclaimed by the public sector coal companies in the last five years, PSU-wise;
- c. whether Government is considering any revision in regulatory provisions of the coal industry pertaining to mine closure and reclamation and lease transfer to encourage just transition; and
- d. if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a): Guidelines for Preparation of Mine Closure Plan in Coal Mines of India were issued by Ministry of Coal (MoC), vide Notification dated 27th August 2009 and the same was subsequently revised in 2013 and 2020. In 2022, guidelines have been issued by MoC for the mines which have been closed /abandoned/ discontinued before 2009.

Mine Closure activities are carried out in coal companies under Ministry of Coal as per the mine closure plan (MCP), a part of mining plan, prepared and approved as per the Mine Closure guidelines issued by Ministry of Coal. For monitoring of compliance of mine closure activities, third party agencies have been notified by MoC, like NEERI, CMPDI, ISM, Dhanbad, IIT Kharagpur, IEST, Shibpur, etc. The compliance report is certified by the Coal Controller.

The company/PSU-wise claims received and reimbursed towards mine closure activities by CCO during last five financial years (i.e., 2018-2023) is furnished below:

Sr. No.	PSU/Company	Total Claims Received (in Rs.)	Total Claims Reimbursed (in Rs.)
1.	CIL	28,56,89,69,553	17,83,79,21,570
2.	SCCL	2,01,94,99,279	1,35,13,89,622
3.	NLCIL	1,71,14,90,237	11,09,95,223
4.	BLMCL	-	20,33,66,586
5.	GIPCL	54,11,83,700	27,05,91,850
6.	MPSMCL	-	6,22,42,295

7.	Prakash Industries	-	5,53,40,055
8.	RRVUNL	39,37,55,936	19,68,77,968
9.	Sova Inspat	-	37,37,248
10.	GMDCL	66,99,46,826	58,97,57,110
11.	VS Lignite	2,96,67,420	-
12.	Sasan Power	23,40,68,169	-
13.	GHCL	4,89,36,261	-
14.	RSMML	38,42,15,000	-
15.	JPVL	6,46,42,000	-
16.	Tata Steel	11,71,70,333	-

(b): The biologically reclaimed land area by public sector coal companies under Ministry of Coal in last five years are as below:

Biologically Reclaimed Land (In Ha.)						
Sr. No.	PSU	YEAR				
		2018-19	2019-20	2020-21	2021-22	2022-23
1.	CIL	733.43	812.98	844.31	1179.75	1126.13
2.	SCCL	588	652	809	580	557.5
3.	NLCIL	123.41	168.89	183.80	137.92	113.30

(c) & (d):The guidelines have been revised.